



Department for Promotion of Industry and Internal Trade, DSNLU Centre For Intellectual Property Rights & Technology (CIPR&T)

N

# 5th Dr. A.P.J. Abdul Kalam National IPR Online Quiz Competition



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### **About DSNLU**

The government of Andhra Pradesh established Damodaram Sanjivayya National Law University (DSNLU) vide DSNLU Act, 2008 at Visakhapatnam to impart quality legal education. It is recognized u/s 2(f) of the UGC Act, 1956, and the BCI. It has also been granted 12b status by the UGC.

Its mission is to design and deliver legal education and promote academic achievements and excellence in legal research.

The university offers Five years integrated B.A. L.L.B (Hons.), Three years LL.B And One year L.L.M (Constitutional law, Criminal law, and Commercial law). It also offers doctoral and post-doctoral degrees in legal studies.



#### **About Chief Patron and Visitor of DSNLU**



#### Hon'ble Mr Justice P. Narasimha, Judge, Supreme Court of India.

Hon'ble Mr. Justice P. Narasimha, Judge of the Supreme Court of India and Chief Patron and Visitor of DSNLU, Visakhapatnam, is a distinguished legal figure. Born on 3rd May 1963 in Hyderabad, he graduated in Economics, Political Science, and Public Administration and pursued law at Delhi University. Enrolling as an Advocate in 1988, he practiced before the Supreme Court, specializing in constitutional and regulatory law. Designated as a Senior Advocate in 2008, he was appointed Additional Solicitor General of India in 2014, representing India internationally. Elevated to the Supreme Court in 2021, his contributions to legal reforms and justice are widely recognized.

#### **About Chancellor of DSNLU**



#### Hon'ble Mr. Justice Dhiraj Singh Thakur, Chief Justice, High Court of Andhra Pradesh

Hon'ble Mr. Justice Dhiraj Singh Thakur, the Chief Justice of the High Court of Andhra Pradesh and Chancellor of DSNLU Visakhapatnam, has had a distinguished legal career. Born on 25th April 1964, he enrolled as an Advocate with the Bar Council of Delhi on 18th October 1989 and later with the Bar Council of Jammu and Kashmir. In 2011, he was designated as a Senior Advocate, marking a significant milestone in his legal journey. His Lordship was appointed as a Permanent Judge of the High Court of Jammu and Kashmir on 8th March 2013 and subsequently transferred to the High Court of Judicature at Bombay as a Judge on 10th June 2022. On 24th July 2023, he was appointed Chief Justice of the High Court of Andhra Pradesh, where he was sworn in on 28th July 2023.

### About Vice Chancellor of DSNLU



Prof. (Dr.) D. Surya Prakasa Rao

Prof. (Dr.) Dasari Surya Prakasa Rao is the esteemed Vice-Chancellor of Damodaram Sanjivayya National Law University (DSNLU), Visakhapatnam. With a distinguished academic and administrative career, Prof. (Dr.) D. Surya Prakasa Rao is committed to upholding the principles of justice, fairness, and integrity in legal education. His leadership continues to guide DSNLU towards academic excellence and the holistic development of its students.



### About DPIIT, Chair DSNLU

The DP-IIT Chair at Damodaram Sanjivayya National Law University (DSNLU) is a significant academic initiative established in collaboration with the Department for Promotion of Industry and Internal Trade (DPIIT), Ministry of Commerce and Industry, Government of India. It aims to advance research, education, and policy advocacy in the areas of Intellectual Property Rights (IPR), trade policy, and their role in India's industrial and economic growth. The Chair serves as a vital link between academia, industry, and policymakers, driving legal scholarship and policy development. It also plays a key role in promoting innovation and protecting traditional knowledge and local industries through IPR.

At DSNLU, the DP-IIT Chair fosters collaboration among students, legal professionals, and policymakers, contributing to India's National IPR Policy. It emphasizes the role of IPR in supporting innovation, startups, and MSMEs while aligning its research with the Sustainable Development Goals (SDGs). Additionally, the Chair focuses on identifying and protecting Geographical Indications (GIs) from Andhra Pradesh, aiming to empower local economies and preserve cultural heritage. Through its research, workshops, and publications, the Chair strengthens India's intellectual property framework and enhances DSNLU's role in legal and economic development.

Recently under DSNLU's DPIIT-Chair, members of Centre for Intellectual Property Rights and Technology, undertook a survey on "GI & Sustainable Development Goals," focussing on 5 prominent Geographical Indications in Andhra Pradesh. Our members visited and interviewed the producers and artisans involved in the production of these 5 notable GI's - Etikoppaka Toys, Mangalagiri Sarees, Uppada Sarees, Guntur Sannam Chilli and Tirupati Laddu, to acheive a proper understanding of the circumstances and the challenges they face. The survey has been successfully completed and the results and suggestions of the research assistants have been duly forwarded to the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry, GoI.



### About CIPR&T



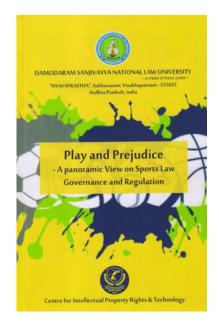
CIPR & T was established in 2017. It is a student-initiated and student-led body, currently supervised by Dr. Dayanada Murthy C.P., with Dr. B. Neelima serving as the faculty advisor.

#### CIPR&T Objectives:

- To create a platform for creation, protection, analysis, valuation, licensing, education and policy formulation in the field of IPRs and Technology.
- To serve as a 'think tank' to provide policy inputs on IPRs and Technology at National, Regional and International levels.
- To do research on inter disciplinary aspects of IPR and Technology by involving multi stakeholders.
- To disseminate information on social, ethical, legal and economic aspects of IPRs and Technology.
- To engage in capacity building and providing inputs on IPRs and Technology to policymakers, including the judiciary.

#### **DSNLU JOURNAL OF SCIENCE, TECHNOLOGY & LAW**

The DSNLU Journal of Science, Technology & Law, published by CIPR & T with ISSN No. 2583-1208, is a peer-reviewed, double-blind, and openaccess journal that promotes discussion on contemporary aspects of intellectual property and technology. The journal explores a wide spectrum of ideas and, through its varied articulations, seeks to foster dialogue in diverse domains of intellectual property law and technology. To date, we have published three volumes.



Media Partnership



SCC Online Times is a publication under the esteemed Eastern Book Company (EBC), one of

India's premier legal publishers. Established with a vision to provide high-quality legal resources, EBC has been a pillar of the Indian legal landscape since its founding. It was in the 1940's when two brothers, the Late Shri C.L. Malik and his younger brother, the Late Shri P.L. Malik, decided to settle in Lucknow and to embark upon a career in law bookselling and publishing. Together they laid the foundations of what today has grown into a group of companies under the banner of Eastern Book Company -a group recognized and respected for its contribution to legal literature worldwide.



## 5th Dr. A.P.J. Abdul Kalam National IPR Online Quiz Competition



#### Eligibility & Team Structure:

- Students pursuing the five-year or three-year LL.B. course or its equivalent from any recognized law school/college/university in India are eligible to participate.
- Each team shall consist of 2 members from the same College or University.
- Total of 32 teams will be registered on first come first serve basis.

#### Date of Competition:

October 20, 2024.

#### **Competition Format:**

The IPR Online Quiz Competition will be organised in Four Levels.

- Preliminary Level (32 teams)
- Quarterly Level (16 teams)
- Semi-final Level (8 teams)
- Final Level (4 teams)

#### **Themes:**

• General IP – Copyright, Trademark, Patents, Designs, Geographical

Indications & Traditional Knowledge

- International IPR Framework
- Specific Focus sectors: Fashion & Entertainment, Sports & IPR, Environment and IPR, Outer space & IPR, Health & IPR, AI & Block chain Technology.



#### **Prizes:**

- Winning Team Cash Prize of **Rs. 5000** + Certificate of Excellence.
- Runner Up Team Cash Prize of **Rs. 3000** + Certificate of Excellence.
- All participants will receive e-Certificates of Participation.
- Prizes will be distributed on October 26th, 2024, at DSNLU, Visakhapatnam.

#### Registration: Rs.300 /- per team

#### **Bank Account Details:**

Account No: 283710100024089 Account Name: Registrar, DSNLU Bank Name, Branch: Union Bank of India, Sabbavaram IFS Code: UBIN0828378

• After successful payment of registration fee, do fill the below link for registration.

#### **Registration Link:** <u>https://forms.gle/aJGidBTmKNujVdQt6</u> **Deadline For Registration: October 19, 2024 by 5 P.M.**

#### **General Rules:**

- 1. No pass questions will be allowed at any stage of the competition.
- 2.In case of ties at any stage, the bonus question will be used to determine advancement.
- 3. Participants are expected to adhere to the principles of fair

competition and avoid any form of misconduct.

4. The decision of the quizmasters will be final and binding in all rounds.







#### **Faculty Convenor**

Dr. Dayananda Murthy C.P., Associate Professor of Law, Faculty Convenor, CIPR&T, and Chair Professor, DPIIT Chair, DSNLU. Mail ID: dmurthy@dsnlu.ac.in

> Dr. B. Neelima, Teaching Associate , Faculty Advisor, CIPR&T, DSNLU. Mail ID: neelimaboghadi@dsnlu.ac.in

### **Contact** us

#### **Student Covenors:**

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#### **Student Co-Convenor**

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#### Know more about us





